

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 235
CP-103/2021
CA-338/2023

IN THE MATTER OF:

Mr. Rajbir Singh Makhni

...

Applicant/Petitioner

Versus

Diwakar Commercials Pvt. Ltd. & Ors.

...

Respondent

Under Section: 59 of Companies Act

Order delivered on 05.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Sanyat Lodha with Adv. Surbhi Arora

For the Respondent : Adv. Aditya Madaan, Adv. Aishwarya Adlakha

HYBRID HEARING (PHYSICAL & VC)

ORDER

It is already 4:35 pm, the hearing is deferred to 09.07.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)